

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
FOR THE ATTENTION OF THE CREDITORS OF SHAPOS SERVICES PRIVATE LIMITED AND SHAPOS FARMS PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtors	Shapos Services Private Limited (SSPL) & Shapos Farms Private Limited (SFPL)
2.	Date of incorporation of corporate debtors	SSPL: 13th May 2020 SFPL: 21st March 2022
3.	Authority under which corporate debtors are incorporated / registered	ROC- Bengaluru-Incorporated under the Companies Act, 2013
4.	Corporate Identity No.	SSPL: U74110KA2020PTC134121 SFPL: U51909KA2022PTC159010
5.	Address of the registered office and principal office (if any) of corporate debtors	Registered address: #1207/343, 9th Main, 7th Sector, HSR Layout, Bengaluru - 560102 Business Address: 30 Feet Cross Road, Harlur Main Road, Kasavanahalli, Varthur, Hobli Bengaluru - 560103
6.	Insolvency commencement date in respect of corporate debtors	17th September 2024
7.	Estimated date of closure of insolvency resolution process	16th March 2025
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional (IRP)	Ravindra Beleyur IBBI/IPA-001/IP-P00189/2017-18/10368
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	'Shreevathsa', 428, 19th B Cross, 3rd Block, Jayanagar, Bengaluru - 560 011 Email : ravi@beleyur.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Ravindra Beleyur 'Shreevathsa', 428, 19th B Cross, 3d Block, Jayanagar, Bengaluru - 560 011 Tele: +91 80 26540193 Email: SSPL: cirp.shapos.services@beleyur.com SFPL: cirp.shapos.farms@beleyur.com
11.	Last date for submission of claims	4th October 2024 Through website <a href="https://pda.nesl.co.in">https://pda.nesl.co.in</a>
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the IRP	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorised representatives are available at:	a) Web link- <a href="https://pda.nesl.co.in">https://pda.nesl.co.in</a> b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru has ordered the commencement of a Corporate Insolvency Resolution Process of Shapos Services Private Limited (SSPL) and its wholly owned subsidiary Shapos Farms Private Limited (SFPL) on 17th September 2024 (Order copy received 20th September 2024).

The creditors of SSPL and SFPL are hereby called upon to submit their claims with proof on or before 4th October 2024 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The Creditors are requested to submit their claims at website <https://pda.nesl.co.in> if in case of any query relating to uploading the same on PDA NeSL, the claimant can contact concerned person through telephone +91 81784 46956 or mail to [ipsupport@nesl.co.in](mailto:ipsupport@nesl.co.in).

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
Ravindra Beleyur  
Reg. No. IBBI/IPA-001/IP-P00189/2017-18/10368  
Interim Resolution Professional

Date: 21st September 2024 Shapos Services Private Limited under CIRP and  
Place: Bengaluru Shapos Farms Private Limited CIRP

ಫಾರಂ-ಎ ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ [ಭಾರತೀಯ ಪಾಪರಿಕೆ ಮತ್ತು ದಿವಾಳತನ ಮಂಡಳಿಯ (ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಗಳ ದಿವಾಳತನ ನಿರ್ಣಯ ಪ್ರಕ್ರಿಯೆ) ನಿಬಂಧನೆಗಳು - 2016ರ ನಿಬಂಧನೆ 6ರ ಅಡಿಯಲ್ಲಿ]		
ಶಾಪೋ ಸರ್ವಿಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಮತ್ತು ಶಾಪೋ ಫಾರ್ಮ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಎಲ್ಲ ಕ್ರೆಡಿಟರುಗಳ ಗಮನಕ್ಕೆ		
ಸಂಬಂಧಪಟ್ಟ ವಿವರಗಳು		
1.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ಸಂಸ್ಥೆಗಳ ಹೆಸರು	ಶಾಪೋ ಸರ್ವಿಸ್ ಪ್ರೈ. ಲಿ. (SSPL) ಶಾಪೋ ಫಾರ್ಮ್ಸ್ ಪ್ರೈ. ಲಿ. (SFPL)
2.	ಸಾಲಗಾರ ಸಂಸ್ಥೆಗಳು ರಚನೆಯಾದ ದಿನಾಂಕ	SSPL: 13ನೇ ಮೇ 2020 SFPL: 21ನೇ ಮಾರ್ಚ್ 2022
3.	ಯಾವ ಪ್ರಾಧಿಕಾರದ ಅಡಿಯಲ್ಲಿ ಸಾಲಗಾರ ಸಂಸ್ಥೆಗಳು ರಚನೆಯಾಗಿದೆ/ನೋಂದಾಯಿಸಲಾಗಿದೆ	ROC- ಬೆಂಗಳೂರು-ಕಂಪನಿ ಚಾಯ್ಸೆ 2013ರ ಅಡಿಯಲ್ಲಿ ನೋಂದಾಯಿಸಲಾಗಿದೆ
4.	ಕಾರ್ಪೊರೇಟ್ ಗುರುತಿನ ಸಂಖ್ಯೆ	SSPL: U74110KA2020PTC134121 SFPL: U51909KA2022PTC159010
5.	ಸಾಲಗಾರ ಸಂಸ್ಥೆಗಳ ನೋಂದಾಯಿತ ಕಛೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿ (ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	ನೋಂದಾಯಿತ ಕಛೇರಿ: #1207/343, 9ನೇ ಮುಖ್ಯರಸ್ತೆ, 7ನೇ ಸೆಕ್ಟರ್, ಹೆಚ್‌ಎಸ್‌ಆರ್ ಲೇಔಟ್, ಬೆಂಗಳೂರು - 560 102 ಕಾರ್ಪೊರೇಟ್ ಕಛೇರಿ: 30 ಅಡಿ ಅಡ್ಡ ರಸ್ತೆ, ಹಲೂರು ಮುಖ್ಯ ರಸ್ತೆ, ಕಸವನಹಳ್ಳಿ, ಬೆಂಗಳೂರು, ಹೋಬಳಿ, ಬೆಂಗಳೂರು- 560 103
6.	ಸಾಲಗಾರ ಸಂಸ್ಥೆಗಳ ದಿವಾಳತನ ಪ್ರಕ್ರಿಯೆ ಆರಂಭವಾದ ದಿನಾಂಕ	17ನೇ ಸೆಪ್ಟೆಂಬರ್ 2024
7.	ದಿವಾಳತನ ನಿರ್ಣಯ ಪ್ರಕ್ರಿಯೆಯ ಮುಕ್ತಾಯದ ಅಂದಾಜು ದಿನಾಂಕ	16ನೇ ಮಾರ್ಚ್ 2025
8.	ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರರಾಗಿ ಕಾರ್ಯ ನಿರ್ವಹಿಸುತ್ತಿರುವವರ ಹೆಸರು ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ	ರವೀಂದ್ರ ಬೆಳೆಯೂರ್ IBBI/IPA-001/IP-P00189/2017-18/10368
9.	ಮಂಡಳಿಯಲ್ಲಿ ನೋಂದಣಿಯಾದಂತೆ ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರರ ವಿಳಾಸ ಮತ್ತು ಇಮೇಲ್.	'ಶ್ರೀವತ್ಸ', 428, 19ನೇ ಬಿ ಕ್ರಾಸ್, 3ನೇ ಬ್ಲಾಕ್, ಜಯನಗರ, ಬೆಂಗಳೂರು-560 011. ಇಮೇಲ್: ravi@beleyur.com
10.	ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರರ ಜೊತೆ ವ್ಯವಹರಿಸಲು ಬಳಸಲಾದ ವಿಳಾಸ ಮತ್ತು ಇಮೇಲ್	ರವೀಂದ್ರ ಬೆಳೆಯೂರ್ 'ಶ್ರೀವತ್ಸ', 428, 19ನೇ ಬಿ ಕ್ರಾಸ್, 3ನೇ ಬ್ಲಾಕ್, ಜಯನಗರ, ಬೆಂಗಳೂರು - 560 011. ದೂರವಾಣಿ: +91 80 2654 0193 ಇಮೇಲ್: SSPL: cirp.shapos.services@beleyur.com SFPL: cirp.shapos.farms@beleyur.com
11.	ಕ್ಷೇಮ ಸಲ್ಲಿಕೆಗೆ ಕೊನೆಯ ದಿನಾಂಕ	4ನೇ ಅಕ್ಟೋಬರ್ 2024 ವೆಬ್‌ಸೈಟ್ ಮೂಲಕ <a href="https://pda.nesl.co.in">https://pda.nesl.co.in</a>
12.	ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರರಿಂದ ಒಪ್ಪಿತಪಡಿಸಲಾದಂತೆ ಸೆಕ್ಷನ್ 21ರ ಸಬ್-ಸೆಕ್ಷನ್ (6ಎ)ಯ ಕ್ಲಾಸ್ (ಬಿ) ಅಡಿ ವರ್ಗೀಕರಣ ಇದ್ದಲ್ಲಿ ಸಾಲನೀಡಿದವರ ವರ್ಗಗಳು	ಅನ್ವಯವಾಗುವುದಿಲ್ಲ
13.	ಸಾಲನೀಡಿದವರ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ವ್ಯಕ್ತಿಪರರನ್ನು ಗುರುತಿಸಲಾದ ಹೆಸರುಗಳು	ಅನ್ವಯವಾಗುವುದಿಲ್ಲ
14.	(ಎ) ಸಂಬಂಧಪಟ್ಟ ಫಾರಂಗಳು ಮತ್ತು (ಬಿ) ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳ ವಿವರಗಳು ಇಲ್ಲಿ ಲಭ್ಯವಿವೆ:	(ಎ) ವೆಬ್ ಲಿಂಕ್: <a href="https://pda.nesl.co.in">https://pda.nesl.co.in</a> (ಬಿ) ಅನ್ವಯವಾಗುವುದಿಲ್ಲ

ರಾಷ್ಟೀಯ ಕಂಪನಿ ಕಾನೂನು ನ್ಯಾಯಾಧಿಕರಣ (NCLT) ಬೆಂಗಳೂರು 17ನೇ ಸೆಪ್ಟೆಂಬರ್ 2024 ದಿನಾಂಕದ ತನ್ನ ಆದೇಶದ ಮೂಲಕ ಶಾಪೋ ಸರ್ವಿಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಮತ್ತು ಶಾಪೋ ಫಾರ್ಮ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಮರುದ್ದ ಕಾರ್ಪೊರೇಟ್ ದಿವಾಳತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಆರಂಭಿಸಿದೆ ಮತ್ತು ಈ ಕೆಳಗೆ ಸಹಿ ಮಾಡಿರುವವರನ್ನು ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರರಾಗಿ ನೇಮಿಸಲಾಗಿದೆ ಎಂದು ಈ ಮೂಲಕ ಸೂಚನೆ ನೀಡಲಾಗುತ್ತಿದೆ. (ಆದೇಶ ಸ್ವೀಕರಿಸಿದ ದಿನಾಂಕ 20ನೇ ಸೆಪ್ಟೆಂಬರ್ 2024).

ಶಾಪೋ ಸರ್ವಿಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಮತ್ತು ಶಾಪೋ ಫಾರ್ಮ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ಗೆ ಸಾಲನೀಡಿದವರು 4ನೇ ಅಕ್ಟೋಬರ್ 2024ರಂದು ಅಥವಾ ಮುಂಚಿತವಾಗಿ ಸಾಕ್ಷಾತ್ಕಾರಗಳ ಸಹಿ ನಿಗದಿತ ನಮೂನೆಯಲ್ಲಿ ತಮ್ಮ ಕ್ಷೇಮಗಳನ್ನು ಮೇಲೆ ಸಂಖ್ಯೆ 10ರಲ್ಲಿ ಹೇಳಿರುವ ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರರ ವಿಳಾಸಕ್ಕೆ ಸಲ್ಲಿಸಬೇಕಾಗಿ ಕೋರಿದೆ.

ಹಣಕಾಸು ಸಾಲದಾತರು ತಮ್ಮ ಕ್ಷೇಮಗಳ ಪರಿವೇಶವನ್ನು ಇಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನದ ಮೂಲಕ ಸಲ್ಲಿಸಬೇಕು. ಇತರ ಎಲ್ಲ ಹಕ್ಕುದಾರರು ತಮ್ಮ ಕ್ಷೇಮಗಳ ಪರಿವೇಶವನ್ನು ವೈಯಕ್ತಿಕವಾಗಿ, ಅಂತಿಮ ಮೂಲಕ ಅಥವಾ ಇಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನದ ಮೂಲಕ ಸಲ್ಲಿಸಬಹುದಾಗಿದೆ.

ಎಲ್ಲಾ ಹಕ್ಕುದಾರರು ತಮ್ಮ ಕ್ಷೇಮಗಳ ಪರಿವೇಶವನ್ನು ವೆಬ್‌ಸೈಟ್ (<https://pda.nesl.co.in>) ಮುಖಾಂತರ ಸಲ್ಲಿಸಲು ಕೋರಿದೆ. ಕ್ಷೇಮಗಳನ್ನು ಸಲ್ಲಿಸಿದ ವಿವರವನ್ನು ಹೆಚ್ಚಿನ ವಿವರಗಳಿಗಾಗಿ / ಪ್ರಶ್ನೆಗಳಿಗಾಗಿ ದೂರವಾಣಿ ಸಂಖ್ಯೆ +91 81784 46956 ಅಥವಾ ಇಮೇಲ್ [ipsupport@nesl.co.in](mailto:ipsupport@nesl.co.in) ಅನ್ನು ಸಂಪರ್ಕಿಸಬಹುದಾಗಿದೆ.

ಸುಳ್ಳು ಮತ್ತು ದಾರಿ ತಪ್ಪಿಸುವ ಕ್ಷೇಮ ಪರಿವೇಶಗಳನ್ನು ಒದಗಿಸಿದಲ್ಲಿ ಅದು ಶಿಕ್ಷಾರ್ಹವಾಗುತ್ತದೆ.

ಸಹಿ/-  
ರವೀಂದ್ರ ಬೆಳೆಯೂರ್  
Reg. No. IBBI/IPA-001/IP-P00189/2017-18/10368  
ಮಧ್ಯಂತರ ಪರಿಹಾರ ವ್ಯಕ್ತಿಪರರು  
(Interim Resolution Professional)  
ಸಹಿ ಅಡಿಯಲ್ಲಿ

ದಿನಾಂಕ: 21ನೇ ಸೆಪ್ಟೆಂಬರ್ 2024 ಶಾಪೋ ಸರ್ವಿಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಮತ್ತು  
ಸ್ಥಳ: ಬೆಂಗಳೂರು ಶಾಪೋ ಫಾರ್ಮ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್

The public announcement was published on 23.09.2024 in the following newspapers:

- Deccan Herald (English) All Karnataka Editions
- Prajavani (Kannada) All Karnataka Editions

**Quad announces  
1st joint coast  
guard mission**

Quad, from Page 1

New Delhi had in the past resisted US pressure to turn the Quad into a Nato-like security alliance for the Indo-Pacific and insisted on pursuing a benign agenda to counter China's bid to spread its military, political and economic influence in the Indo-Pacific.

The summit that Biden hosted in his hometown Wilmington in Delaware, however, saw India giving its nod to the launch of the first-ever Quad-at-Sea Ship Observer Mission in the Indo-Pacific in 2025. The personnel of the Japan Coast Guard, Australian Border Force, and Indian Coast Guard will spend time on board a US Coast Guard vessel operating in the Indo-Pacific.

The Quad leaders also indicated that the four nations would continue with similar missions in the Indo-Pacific in the future — a move that is likely to raise hackles in Beijing.

Modi avoided directly naming China. The joint statement issued by the leaders of the four maritime democracies also had no mention of the communist country even as it sent out a tacit but tough message to Beijing.

"We are seriously concerned about the situation in the East and South China Seas. We continue to express our serious concern about the militarisation of disputed features, and coercive and intimidating manoeuvres in the South China Sea," the four leaders said in the 'Wilmington Declaration' issued after the summit.

Biden was caught on a hot mic at the beginning of the summit, saying that China continued to "behave aggressively" in the South China Sea, the East China Sea, and the Taiwan Strait.

**Heavy rains wash away Kalaburagi farmers' hopes of good tur yield**

**30%-50% loss feared due to high moisture, disease in crops**

VITTAL SHASTRI  
KALABURAGI, DHNS

The above-normal rainfall has hit tur crop in Kalaburagi district, known as Karnataka's tur bowl.

The crop is cultivated on 70% of the agriculture fields in the district. Farmers say the yield per hectare will reduce drastically this year.

Stagnation of rainwater in the tur fields has increased moisture content in the crop.

In 2023-24, Karnataka produced 10.19 lakh tonnes of tur. The country's total production was 33.4 lakh tonnes.

The farmers struggled due to drought and flood in the last two to three years, which re-

sulted in the average crop yield falling from 1,027 kg/hectare in 2020-21 to 873 kg/hectare last year.

Tur is grown on 6.06 lakh hectares (102.33% of the target), out of the total 8.9 lakh hectares of farm land in the district this year. Continuous rains have caused crop disease too.

Floods destroyed tur crops grown in the river basin as more water was released from Ujjani and Veer reservoirs in Maharashtra due to heavy rainfall there. The district has received 161 mm rainfall against the average 107 mm rainfall in June and 166 mm against the normal of 138 mm in July.

Though it received 137.7 mm rain in August, 12% less than



Tur crop damaged in Motakpalli village in Sedam taluk of Kalaburagi district.

normal, the downpour (28 mm) for three days in the beginning of September dealt a severe blow to the crop as lot of water got stagnated in the fields.

"Two weeks ago, a large quantity of rainwater accumulated in my 10-acre field. The growth of tur plants besides green gram and black gram plants (alternative crops) is severely affected as they are turn-

ing red due to high moisture content. The yield is expected to be reduced by half this year. The situation is the same in several parts of the district," said Srinivas Reddy, a farmer from Motakpalli in Sedam taluk.

The farmers are required to provide to the insurance company details of the crop loss within 72 hours of the calamity, for claims.

IFFCO Tokio General Insurance Company has received 23,700 complaints in three days from September 1.

"We have started visiting the fields to assess the crop loss," the company's district officer Shivu S B said.

Karnataka Prantha Raita Sangha district president Sharanabasappa Mamashetty claimed that there will be a 30% fall in yield of tur crop as fields in low-lying areas and river basins were inundated.

He sought an increase in the minimum support price of tur, fixed at Rs 7,550 per quintal by the government, as its market price has been hovering around Rs 11,000.

"The crop will wither if water stagnates in the farm land for a few more days. I have directed the officials to conduct a survey of the crop loss. Those who have taken crop insurance can approach the companies for claims," agriculture department joint director Samad Patel said.

**BJP says 'restless'  
Cong ordering  
probes into old cases  
to target its leaders**

Will soon expose graft in education department, says Ravi Kumar

BENGALURU, DHNS

Asserting that the ruling Congress was indulging in political vendetta by 'reopening old and closed cases,' former deputy chief minister Dr C N Ashwath Narayan and BJP chief whip in the Council N Ravi Kumar said on Sunday that the BJP was capable of fighting such cases politically and legally.

They were addressing reporters separately in the city. The two leaders were referring to the interrogation of BJP veteran B S Yediyurappa by the Lokayukta and the discovery of 292 fraudulent projects by the Maheshwara Rao committee, which is scrutinizing the operations at the Karnataka State Electronics Development Corporation Limited (Keonics) since November 2022.

Calling Siddaramaiah 'Hublot CM' and 'BDA redo scam CM,' Ashwath Narayan said that the CM should not forget his old cases that are lodged with the Lokayukta and transferred to the Anti-Corruption Bureau (ACB).

After the closure of the ACB, these cases are yet to be investigated, he said.

"Siddaramaiah is stuck neck deep in corruption. I am not worried about the affairs in Keonics. It is a corporation and it has no link to the ministry I was in charge of," he said.

The former DCM said Siddaramaiah had become restless after his name cropped up in the MUDA scam.

DR CN ASHWATH NARAYAN  
Former deputy chief minister



Siddaramaiah is stuck neck deep in corruption. I am not worried about the affairs in Keonics. It is a corporation and it has no link to the ministry I was in charge of

N RAVI KUMAR  
BJP chief whip in Council

The Congress will expose itself if it continues to target leaders like Yediyurappa. The BJP will fight these politically motivated cases legally as well as politically. We will continue to expose the corrupt Congress much more in the next few days.

"Their (Congress) restlessness is palpable as they are ordering investigations into closed cases. I can say confidently that they will not succeed in their machinations," he said.

Ravi Kumar said that the ruling party was trying to target Yediyurappa by reopening cases against him.

"The Congress will expose itself if it continues to target leaders like Yediyurappa. The BJP will fight these politically motivated cases legally as well as politically. We will continue to expose the corrupt Congress much more in the next few days," he said.

Ravi Kumar warned that the BJP would soon release documents pertaining to a procurement scam that took place in the education department.

"We are in the process of collating documents," he said, without giving details.

**B'luru fridge horror: Mystery deepens after husband's claim**

Fridge horror, from Page 1

"She used to come to my shop once a month to see our daughter. After she moved out, the baby was with her for four months. Then I started looking after the child. Mahalakshmi had filed a complaint against me at the Nelamangala police station nearly nine months ago before she moved out," he said.

Without commenting on the husband's allegations, Deputy Commissioner of Police (Central) Shekhar H Tekkanavar said investigations were still underway. "As of now, [there are] no such leads. We are investigating

from all angles and if any breakthrough we will update. Kindly don't believe in false news." Police are awaiting post-mortem and forensic examination reports to determine when the murder was committed. "Due to the nature of the crime, our investigators will also need time. But we are confident of cracking the case as soon as possible," a senior officer told DH.

Mahalakshmi and Das married five years ago and have a four-year-old girl. In October 2023, Mahalakshmi left husband and started living alone in Vyalikaval. The child lives with the father.

**Issue appointment orders for PSI posts: ACS to ADGP**

BENGALURU, DHNS

The Additional Chief Secretary (Home) has directed the Additional Director General of Police (ADGP) to issue appointment orders to 545 candidates selected for PSI posts subject to the high court's final verdict on reservation to candidates of Hyderabad-Karnataka (under Article 371-J) region.

On June 26, the ADGP wrote to the ACS, seeking clarification on reservations to candidates from HK region.

Replying to this on Sept 26, the ACS said a notification had

**Don't publish list: Priyank**

Rural Development and Panchayat Raj (RDPR) Minister Priyank Kharge directed the ACS to not publish the names of candidates selected for the 545 PSI posts.

"There are several ambiguities in the many circulars passed by the DPAR regarding the rules and regulations to be followed by various

departments while filling posts reserved for H-K region candidates."

Priyank noted that the matter was pending before the High Court. "To clarify these ambiguities, a cabinet sub-committee meeting has been convened on September 27. Till then, the recruitment should not take place," he added.

been issued on Jan 21, 2021, on appointments to 545 PSI posts. He said it had preceded the government's circular on Feb 1, 2023, by two years.

"Thus, subject to HC's judgment, recruitment should be done as per notification on June 6, 2020, by DPAR," the order by the ACS said.

**Anura Dissanayake to be Lanka's new Prez**

Lanka, from Page 1

His immediate challenges include continuing his predecessor Ranil's efforts to bail out the battered economy, work with the IMF, reduce taxes as promised during his campaign and reach out to India, the country's closest geographical neighbour.

Though the JVP has long been known for fanning anti-India sentiments in Sri Lanka, strategic analysts say the new President cannot completely ignore India and will certainly mend fences with New Delhi. India has been extremely generous towards Colombo after the island faced a never-seen economic crisis in 2022.

Anura's ascent to Sri Lankan Presidency is meteoric as he secured a mere 3.2% votes in the 2019 Presidential polls that Gotabhaya Rajapaksa won easily. However, his key role in the 2022 Aragalaya protests against the Rajapaksas and the political class caught the imagination of youngsters and old alike, who seem to have put their weight behind the Marxist-leaning party leader's "anti-corruption" plank.

The results also showed deep divisions between the majority Sinhala and minorities like Tamils and Muslims. While Sajith and Ranil secured more votes in Tamil-dominated Vanni, Jaffna, Trincomalee,

and Batticaloa, it was AKD all the way in Sinhala-majority areas like Hambantota, the home district of the Rajapaksas. The new President swept 15 of the 22 districts, leaving just seven to his runner-up, Sajith.

"The dream we nurtured for a long time has finally come true. The victory is not an achievement of just one person's work, but the collective effort of hundreds of thousands of Sri Lankan citizens," AKD said in his first comments after the Election Commission declared him the winner.

He also instantly reached out to the minorities by harping on the need for a "fresh start" to "rewrite Sri Lankan history." "The unity of Sinhalese, Tamils, Muslims, and all Sri Lankans is the bedrock of this new beginning. The new renaissance we seek will rise from this shared strength and vision," he added.

Ranil, the veteran politician who was pushed to the third position, congratulated AKD on his victory after conceding defeat.

"I entrust to you the care of the beloved child, that is Sri Lanka," Ranil said. Namil Rajapaksa, son of former President Mahinda, was decimated in the elections, with the family continuing to be punished by the people for pushing the country to a brink.

**FORM A  
PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
SHAPOS SERVICES PRIVATE LIMITED AND  
SHAPOS FARMS PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtors	Shapos Services Private Limited (SSPL) & Shapos Farms Private Limited (SFPL)
2. Date of incorporation of corporate debtors	SSPL: 13th May 2020 SFPL: 21st March 2022
3. Authority under which corporate debtors are incorporated / registered	ROC- Bengaluru-Incorporated under the Companies Act, 2013
4. Corporate Identity No.	SSPL: U74110KA2020PTC134121 SFPL: U51909KA2022PTC159010
5. Address of the registered office and principal office (if any) of corporate debtors	Registered address: #1207/343, 9th Main, 7th Sector, HSR Layout, Bengaluru - 560102 Business Address: 30 Feet Cross Road, Harlur Main Road, Kasavanahalli, Varthur, Hobli Bengaluru - 560103
6. Insolvency commencement date in respect of corporate debtors	17th September 2024
7. Estimated date of closure of insolvency resolution process	16th March 2025
8. Name and registration number of the insolvency professional acting as Interim Resolution Professional (IRP)	Ravindra Beleyur IBBI/PA-001/IP-P00189/2017-18/10368
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	'Shreevathsa', 428, 19th B Cross, 3rd Block, Jayanagar, Bengaluru - 560 011 Email: ravi@beleyur.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Ravindra Beleyur 'Shreevathsa', 428, 19th B Cross, 3d Block, Jayanagar, Bengaluru - 560 011 Tele: +91 80 26540193 Email: SSPL: cirp.shapos.services@beleyur.com SFPL: cirp.shapos.farms@beleyur.com
11. Last date for submission of claims	4th October 2024 Through website https://pda.nest.co.in
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the IRP	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	Not Applicable
14. (a) Relevant Forms and (b) Details of authorised representatives are available at:	a) Web link-https://pda.nest.co.in b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru has ordered the commencement of a Corporate Insolvency Resolution Process of Shapos Services Private Limited (SSPL) and its wholly owned subsidiary Shapos Farms Private Limited (SFPL) on 17th September 2024 (Order copy received 20th September 2024).

The creditors of SSPL and SFPL are hereby called upon to submit their claims with proof on or before 4th October 2024 to the Interim Resolution Professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The Creditors are requested to submit their claims at website https://pda.nest.co.in in case of any query relating to uploading the same on PDA NeSL, the claimant can contact concerned person through telephone +91 81784 46956 or mail to ipsupport@nest.co.in.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
Ravindra Beleyur  
Reg. No. IBBI/PA-001/IP-P00189/2017-18/10368  
Interim Resolution Professional  
Date: 21st September 2024 Shapos Services Private Limited under CIRP and Shapos Farms Private Limited CIRP  
Place: Bengaluru

**Investing in Government Securities now becomes easier...**

**Start using RBI RETAIL DIRECT Mobile App anytime, anywhere for investment in:**

**Government Securities including**

- Treasury Bills
- Sovereign Gold Bonds
- Floating Rate Savings Bonds 2020

**Download the App Now!**

Scan to download RBI Retail Direct Mobile App

**Rasika Rajee**  
Indian Badminton Player and RBI Employee

**Advantages of RBI Retail Direct Mobile App:**

- Access to Government Securities Market at fingertips
- Quick login, simple user interface and easy to navigate
- Multiple payment options - Net Banking, UPI and NACH
- Guaranteed returns on maturity, no brokerage and no hidden fees

**RBI Kehta Hai... Jaankaar Baniye, Satark Rahiye!**

Issued in public interest by  
**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**  
www.rbi.org.in

**WEATHER**

**Overview:** Rainfall occurred at a few places over Coastal & North Interior and at isolated places over South Interior Karnataka.  
**Forecast Sep 23:** Light to moderate rain/thundershowers very likely to occur at many places over the remaining districts of Interior Karnataka.

INTERIOR SOUTH			
Stations	Max	Min	Rain
Agumbe	NA	NA	NA
Bengaluru	31.1	20.1	2.0
Ballari	NA	NA	NA
Chamarajanagar	32.2	20.1	0.0
ChikKamagaluru	27.6	17.8	0.0
Chitradurga	31.0	20.6	20.5
Davangere	31.0	20.0	4.2
Hassan	33.4	20.6	0.0
Mysuru	33.2	NA	0.0
Madikeri	28.2	17.7	5.5
Kolar	31.4	20.9	0.0
OTHER STATIONS			
New Delhi	36.0	25.0	NIL
Kolkata	35.0	27.0	22
Mumbai	32.0	26.0	99
Chennai	34.0	28.0	NA
Pune	32.0	22.0	NIL
Hyderabad	31.0	22.0	61.5
Tirupuram	33.0	25.0	tr
COASTAL			
Honnavar	30.9	24.1	0.6
Karwar	33.9	25.4	0.8
Shirali	32.3	18.4	5.4
Mangaluru	31.4	21.4	4.4

ತುಂಗಭದ್ರಾ ಜಲಾಶಯದ 19ನೇ ಗೇಟ್ ಅಳವಡಿಸಿದ ಅಧಿಕಾರಿಗಳು, ಕಾರ್ಮಿಕರಿಗೆ ಸನ್ಮಾನ

# ವರ್ಷದೊಳಗೆ ಹೊಸ ಕ್ರಸ್‌ಗೇಟ್: ಡಿಕೆಶಿ

ಪ್ರಜಾವಾಣಿ ವಾರ್ತೆ

ಕೊಪ್ಪಳ: 'ನರೆಯ ಅಂಧಪ್ರದೇಶ, ತಲಂಗಾಣ ಮತ್ತು ತುಂಗಭದ್ರಾ ಮಂಡಲಿ ಜೊತೆ ಅದನ್ನು ಬೇಗನೆ ಚರ್ಚಿಸಿ ಒಂದು ವರ್ಷದೊಳಗೆ ತುಂಗಭದ್ರಾ ಜಲಾಶಯಕ್ಕೆ ಹೊಸ ತಂತ್ರಜ್ಞಾನದ ಕ್ರಸ್‌ಗೇಟ್ ಗಳನ್ನು ಅಳವಡಿಸಲಾಗುವುದು' ಎಂದು ಜಲಸಂಪನ್ಮೂಲ ಸಚಿವರೂ ಆದ ಉಪಮುಖ್ಯಮಂತ್ರಿ ಡಿ.ಕೆ. ಶಿವಕುಮಾರ್ ತಿಳಿಸಿದರು.

**ಮುಖ್ಯಾಂಶಗಳು**  
• ಬಿಜೆಪಿಯವರು ಮಾಡಿದ್ದ ಎಲ್ಲ ಟೀಕೆಗಳೂ ಜಲಾಶಯದಲ್ಲಿ ಕೊಟ್ಟಿ ಹೋಗಿವೆ: ಡಿ.ಕೆ.ಶಿ  
• ಒಂದೇ ವಾದದಲ್ಲಿ ಗೇಟ್ ಅಳವಡಿಸಿದ 30ರಕ್ಕೆ ಡಿಕೆಶಿ ಮೆಚ್ಚುಗೆ

ಅಧಿಕಾರಿಗಳು, ಖಾಸಗಿ ಕಂಪನಿಗಳು ಹಾಗೂ ನೂರಾರು ಕಾರ್ಮಿಕರು ಒಂದೇ ವಾದದಲ್ಲಿ ಗೇಟ್ ಅಳವಡಿಸಿದರು. ಜಲಾಶಯದ ಗೇಟ್ ಕೊಟ್ಟಿ ಹೋದಾಗ ಬಿಜೆಪಿಯವರು ಮಾಡಿದ್ದ ಎಲ್ಲ ಟೀಕೆಗಳೂ ಜಲಾಶಯದಲ್ಲಿ ಕೊಟ್ಟಿ ಹೋಗಿ ಕೆಲಸ ಮಾತ್ರ ಉಳಿದುಕೊಂಡಿದೆ. ದೇಶವೇ ಕುಸುಕುನಿಂದ ನೋಡುತ್ತಿದ್ದ ಘಟನೆಯನ್ನು ನಮ್ಮ ತಂಡ ಸಮರ್ಥವಾಗಿ ನಿರ್ವಹಿಸಿದೆ" ಎಂದು ಮೆಚ್ಚುಗೆ ವ್ಯಕ್ತಪಡಿಸಿದರು.

## ಸಚಿವರಿಗೆ ಮುಖ್ಯಮಂತ್ರಿ ಲೆಕ್ಕದ ವಾರ್ತೆ

ತುಂಗಭದ್ರಾ ಜಲಾಶಯದಿಂದ ಯಾವ ರಾಜ್ಯಕ್ಕೆ ಎಷ್ಟು ಎಕರೆ ಕೃಷಿಗೆ ಅನುಕೂಲವಾಗುತ್ತದೆ ಎನ್ನುವ ವಿಷಯವನ್ನು ತಮ್ಮ ಭಾಷಣದಲ್ಲಿ ಪ್ರಸ್ತಾಪಿಸಿ ಅಂಕಿ ಅಂಶಗಳನ್ನು ಹೇಳಿದ ಮುಖ್ಯಮಂತ್ರಿ ಇದು ಸರಿಯೆಂದು ಯಲ್ಲವೇ ಎಂದು ವೇದಿಕೆ ಮೇಲೆದ್ದವರನ್ನು ಪ್ರಶ್ನಿಸಿದರು. ಆಗ ಸಿ.ಎಂ. ಬಳಿ ಬಂದ ಸಚಿವರಾದ ಎನ್.ಎಸ್. ಬೋಸರಾಜ, ಶಿವರಾಜ ತಂಡಗಿ, ಮುಖ್ಯಮಂತ್ರಿಗಳ ಆರ್ಥಿಕ ಸಲಹೆಗಾರ ಬಸವರಾಜ ರಾಯರಡ್ಡಿ ಬಂದೊಂದು ರೀತಿಯ ಅಂಕಿ ಅಂಶ ಹೇಳಿದರು. ಇದರಿಂದ ಗೊಂದಲಕ್ಕೆ ಒಳಗಾದ ಅವರು ಪಕ್ಕಾ ಲೆಕ್ಕ ಕೊಡಬೇಕು ಎಂದರು.

ತಡ್ಡರ ವರದಿ ಆಧಾರದ ಮೇಲೆ ತುಂಗಭದ್ರಾ ಗೇಟ್‌ಗಳ ನಿರ್ವಹಣೆ ಮಾಡಲಾಗುವುದು. ಇನ್ನೂ ಮಳೆ ಬರುತ್ತದೆ. ಎರಡನೇ ಬೆಳಿಗ್ಗೆ ನೀರು ಉಕ್ಕುತ್ತದೆ. ಸಿದ್ಧರಾಮಯ್ಯ, ಮುಖ್ಯಮಂತ್ರಿ

ನಮ್ಮ ಸರ್ಕಾರವನ್ನು ಬೀಳಿಸಲು ಯಾರಿಂದಲೂ ಸಾಧ್ಯವಿಲ್ಲ. ಮುಂದಿನ ಹತ್ತು ವರ್ಷ ನಾವೇ ಆಡಳಿತ ಮಾಡುತ್ತೇವೆ. ಆಗ ಪ್ರತಿಭಾಂಯೂ ನಾವೇ ಬಂದು ಬಾಗಿಲ ಅರ್ಪಿಸುತ್ತೇವೆ ಡಿ.ಕೆ. ಶಿವಕುಮಾರ್, ಉಪಮುಖ್ಯಮಂತ್ರಿ

## ಕಾರ್ಯಕ್ರಮಕ್ಕೆ ಬಾರದ ಶಾಸಕ ಬಂದಾಯಿ

ಹೊಸಪೇಟೆ (ವಿಜಯನಗರ): ಮುಖ್ಯಮಂತ್ರಿ ಸಿದ್ಧರಾಮಯ್ಯ ಅವರು ಭಾನುವಾರ ಮಧ್ಯಾಹ್ನ ತುಂಗಭದ್ರಾ ಜಲಾಶಯಕ್ಕೆ ಭಾಗಿನ ಅರ್ಪಿಸಿದಾಗ ಸ್ಥಳೀಯ ಶಾಸಕ ಎಚ್.ಆರ್.ಗವಿಬಿಟ್ಟು ಗೃಹಾಂಗಣ ಮೂಲಕ ಸರ್ಕಾರದ ವಿರುದ್ಧ ತಮ್ಮ ಅಸಮಾಧಾನದ ಬಗ್ಗೆ ಬಂದಾಯವನ್ನು ಬಹಿರಂಗವಾಗಿ ಪ್ರದರ್ಶಿಸಿದರು. ಬೆಳಿಗ್ಗೆ ತಮ್ಮ ಜತೆ ಕೆಲವು ಅನುಯಾಯಿಗಳನ್ನು ಆಣೆಕಟ್ಟೆ ಸಮೀಪಕ್ಕೆ ಬಿಡದ ಕಾರಣಕ್ಕೆ ಶಾಸಕರು ಗವಿಬಿಟ್ಟು ಆಣೆಕಟ್ಟೆ ಸಮೀಪಕ್ಕೆ ಹೋದವರು ವಾಪಸ್ ಗೇಟ್‌ನತ್ತ ಬಂದರು. ಸ್ಥಳದಲ್ಲಿದ್ದ ಡಿವೈಎಸ್‌ಪಿ ಸಹಿತ ಪೊಲೀಸರ ಜತೆಗೆ ವಾಗ್ವಾದ ನಡೆಸಿದ ಶಾಸಕರು, ತಮ್ಮ ಹೊಲಾಲಕರನ್ನು ಒಳಗೆ ಬಿಡುವ ಲಕ್ಷಣ ಇಲ್ಲ ಎಂದು ಕಂಡುಬಂದಾಗ ತಾವೂ ಹೊರನಡೆದು ತಮ್ಮ ಕಚೇರಿಗೆ ಬಂದು ಕುಳಿತುಬಿಟ್ಟರು.



ಎಚ್‌ಆರ್ ಗವಿಬಿಟ್ಟು

ಸ್ಥಳೀಯ ವಿಜಯನಗರ ಗ್ರಾಮದಲ್ಲಿ ಭಾನುವಾರ ನಡೆಸಿದ ಭಾವ ಉದ್ಘಾಟನೆ ನಾಯಕರಾದ ಸಿ.ಎಂ. ಬಸವರಾಜ (58) ಎಂಬುವವರನ್ನು ದುಷ್ಕರ್ಮಿಗಳ ಗುಂಪೊಂದು ಮಾರಾಟಕ್ಕೆ ಗೆಳೆದ ಹಲ ನಡೆಸಿ ಹತ್ಯೆ ಮಾಡಿತು. ಮಹಾರಾಷ್ಟ್ರದ ಪುಣೆಯಲ್ಲಿ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಸ್ತುಗಳ ಅಮದು, ರಫ್ತು ವಹಿವಾಟು ನಡೆಸುತ್ತಿರುವ ಉದ್ಯಮಿ ತನ್ನ ಮೂಲ ಉದ್ಯಮ ಹಣಕೋಣಕ್ಕೆ ಸಾಕೇರಿ ದೇವಿ ಚಾಕ್ರಿ ವಾರದ ಹಿಂದೆ ಬಂದಿದ್ದರು. ಭಾನುವಾರ ಪುಣೆಗೆ ಹೊರಡಲು ಸಿದ್ಧರಾಗಿದ್ದರು. ನಸುನಿನ ಭಾವ 5.30ರ ಸುಮಾರಿಗೆ ಅವರ ಹತ್ಯೆ ಮಾಡಲಾಗಿದೆ.

## ಸುದ್ದಿ ನಿಮಿಷ

### ಸಮಗ್ರ ವಿಶ್ವವಿದ್ಯಾಲಯ ಸ್ಥಾಪಿಸಿ: ಬಸವರಾಜ ಹೊರಟ್ಟು

ಧಾರವಾಡ: 'ಕೃಷಿ, ತೋಟಗಾರಿಕೆ, ರೇಷ್ಯು, ಪಶುಸಂಗೋಪನೆ ಇವೆಲ್ಲವೂ ಒಂದೇ ಕಡೆ ಇದ್ದರೆ ಅನುಕೂಲವಾಗುತ್ತದೆ. ಅಂತರ್‌ರಾಜ್ಯೀಯ ಅಧ್ಯಯನ, ಇವೆಲ್ಲವನ್ನು ಒಟ್ಟುಗೂಡಿಸಿ ಒಂದು ಸಮಗ್ರ ವಿಶ್ವವಿದ್ಯಾಲಯ ಸ್ಥಾಪಿಸಬೇಕು' ಎಂದು ವಿಧಾನ ಪರಿಷತ್ ಸಭಾಪತಿ ಬಸವರಾಜ ಹೊರಟ್ಟು ಅಭಿಪ್ರಾಯಪಟ್ಟರು. ಕೃಷಿ ವಿಶ್ವವಿದ್ಯಾಲಯ ದಲ್ಲಿ ಭಾನುವಾರ ಕೃಷಿ ಮೇಳ ಉದ್ಘಾಟನೆ ಸಮಾರಂಭದಲ್ಲಿ ಮಾತನಾಡಿ 'ಕೃಷಿ, ತೋಟಗಾರಿಕೆ, ರೇಷ್ಯು, ಪಶುಸಂಗೋಪನೆ ಇವೆಲ್ಲವೂ ಒಂದೇ ಕಡೆ ಇದ್ದರೆ ಅನುಕೂಲವಾಗುತ್ತದೆ. ಅಂತರ್‌ರಾಜ್ಯೀಯ ಅಧ್ಯಯನ, ಇವೆಲ್ಲವನ್ನು ಒಟ್ಟುಗೂಡಿಸಿ ಒಂದು ಸಮಗ್ರ ವಿಶ್ವವಿದ್ಯಾಲಯ ಸ್ಥಾಪಿಸಬೇಕು' ಎಂದು ವಿಧಾನ ಪರಿಷತ್ ಸಭಾಪತಿ ಬಸವರಾಜ ಹೊರಟ್ಟು ಅಭಿಪ್ರಾಯಪಟ್ಟರು. ಕೃಷಿ ವಿಶ್ವವಿದ್ಯಾಲಯ ದಲ್ಲಿ ಭಾನುವಾರ ಕೃಷಿ ಮೇಳ ಉದ್ಘಾಟನೆ ಸಮಾರಂಭದಲ್ಲಿ ಮಾತನಾಡಿ 'ಕೃಷಿ, ತೋಟಗಾರಿಕೆ, ರೇಷ್ಯು, ಪಶುಸಂಗೋಪನೆ ಇವೆಲ್ಲವೂ ಒಂದೇ ಕಡೆ ಇದ್ದರೆ ಅನುಕೂಲವಾಗುತ್ತದೆ. ಅಂತರ್‌ರಾಜ್ಯೀಯ ಅಧ್ಯಯನ, ಇವೆಲ್ಲವನ್ನು ಒಟ್ಟುಗೂಡಿಸಿ ಒಂದು ಸಮಗ್ರ ವಿಶ್ವವಿದ್ಯಾಲಯ ಸ್ಥಾಪಿಸಬೇಕು' ಎಂದು ವಿಧಾನ ಪರಿಷತ್ ಸಭಾಪತಿ ಬಸವರಾಜ ಹೊರಟ್ಟು ಅಭಿಪ್ರಾಯಪಟ್ಟರು.

### ಕಾರವಾರ: ಉದ್ಯಮಿ ಹತ್ಯೆ

ಕಾರವಾರ: ತಾಲೂಕಿನ ಹಣಕೋಣ ಗ್ರಾಮದಲ್ಲಿ ಭಾನುವಾರ ನಡೆಸಿದ ಭಾವ ಉದ್ಘಾಟನೆ ನಾಯಕರಾದ ಸಿ.ಎಂ. ಬಸವರಾಜ (58) ಎಂಬುವವರನ್ನು ದುಷ್ಕರ್ಮಿಗಳ ಗುಂಪೊಂದು ಮಾರಾಟಕ್ಕೆ ಗೆಳೆದ ಹಲ ನಡೆಸಿ ಹತ್ಯೆ ಮಾಡಿತು. ಮಹಾರಾಷ್ಟ್ರದ ಪುಣೆಯಲ್ಲಿ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಸ್ತುಗಳ ಅಮದು, ರಫ್ತು ವಹಿವಾಟು ನಡೆಸುತ್ತಿರುವ ಉದ್ಯಮಿ ತನ್ನ ಮೂಲ ಉದ್ಯಮ ಹಣಕೋಣಕ್ಕೆ ಸಾಕೇರಿ ದೇವಿ ಚಾಕ್ರಿ ವಾರದ ಹಿಂದೆ ಬಂದಿದ್ದರು. ಭಾನುವಾರ ಪುಣೆಗೆ ಹೊರಡಲು ಸಿದ್ಧರಾಗಿದ್ದರು. ನಸುನಿನ ಭಾವ 5.30ರ ಸುಮಾರಿಗೆ ಅವರ ಹತ್ಯೆ ಮಾಡಲಾಗಿದೆ.

### ರಾಜಭವನದಿಂದಲೇ ಪತ್ರ ಸೋಲಿಕೆ: ಸಿ.ಎಂ

ಬಂದನೇ ಪ್ರಾಣಿಧರ... 'ಶನಿವೆ ಮತ್ತು ವಿಚಾರಣೆ ಅನುಮತಿ ನೀಡಿ ಎಂದು ಲೋಕಾಯುಕ್ತ ಪೊಲೀಸರು ಸಲ್ಲಿಸಿದ ಮನವಿಗೆ ವಿವರ ಮತ್ತು ದಿನಾಂಕಗಳ ಗೋಪ್ಯ ಮಾಹಿತಿ ರಾಜ್ಯ ಸರ್ಕಾರಕ್ಕೆ ಗೊತ್ತಾಗಿದ್ದು ಹೇಗೆ' ಎಂದು ಪ್ರಶ್ನಿಸಿ, ರಾಜ್ಯಪಾಲ ಧಾರವಾಡದ ಗೆಹಲೋತ್ ರಾಜ್ಯ ಸರ್ಕಾರಕ್ಕೆ ಇತಿರೇಕಿ ಪತ್ರ ಬರೆದಿದ್ದರು. ಈ ಡಿನೋಟೀಫಿಕೇಷನ್ ಸಂಬಂಧಿಸಿದಂತೆ ನ್ಯಾಯಮೂರ್ತಿ ಎಚ್.ಎಸ್.ಕೆಂಪಣ್ಣ ಅಯೋಗ ಸಲ್ಲಿಸಿರುವ ವರದಿ ಮತ್ತು ದಾಖಲೆಗಳನ್ನು ಸಲ್ಲಿಸಿ ಎಂದು ರಾಜ್ಯಪಾಲ, ರಾಜ್ಯ ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ ಶಾಶಿ ನಿರೀಕ್ಷಿಸಿ ಪತ್ರ ಬರೆದಿದ್ದರು. ಈ ಪತ್ರವನ್ನು ಉಲ್ಲೇಖಿಸಿ ನಗರಾಧಿಪತ್ಯಿ ಇಲಾಖೆಯ ಉಪ ಮುಖ್ಯಮಂತ್ರಿ ಡಿ.ಕೆ.ಶಿವಕುಮಾರ್‌ಗೆ ಪತ್ರ ಬರೆದಿದ್ದು, ಈ ಅರೂರ ಪತ್ರಗಳ ಸಂಬಂಧ ಪತ್ರಿಕೆಗಳಲ್ಲಿ ವರದಿ ಪ್ರಕಟವಾಗಿದ್ದು, ಅದರ ಬೆನ್ನಲ್ಲೇ ಸಿದ್ಧರಾಮಯ್ಯ 'ಎಕ್ಸ್‌ನಲ್ಲಿ ಪ್ರೋತ್ಸಾಹ ಮಾಡಿದ್ದಾರೆ. ತಾವು ಬರೆದ ಪತ್ರ ಸೋಲಿಕೆಯಾಗಿದೆ ಎಂದು ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗೆ ರಾಜ್ಯಪಾಲರು ಪತ್ರ ಬರೆದಿದ್ದಾರೆ. ರಾಜ್ಯಪಾಲರು ಪತ್ರ ಬರೆದಿರುವ ವಿಚಾರವನ್ನು ನಾನೂ ಪತ್ರಿಕೆಯಲ್ಲಿ ಓದಿ ತಿಳಿದಿದ್ದೇನೆ' ಎಂದಿದ್ದಾರೆ.



ಧಾರವಾಡದ ಕೃಷಿ ವಿಶ್ವವಿದ್ಯಾಲಯದ ಆವರಣದಲ್ಲಿ ಅಯೋಜಿಸಿರುವ ಕೃಷಿ ಮೇಳದಲ್ಲಿ ಭಾನುವಾರ ಪಾಲ್ಗೊಂಡಿದ್ದ ಜನಸಮೂಹ

## ಕೃಷಿ ಮೇಳ

ಧಾರವಾಡದ ಕೃಷಿ ವಿಶ್ವವಿದ್ಯಾಲಯದ ಆವರಣದಲ್ಲಿ ಅಯೋಜಿಸಿರುವ ಕೃಷಿ ಮೇಳದಲ್ಲಿ ಭಾನುವಾರ ಪಾಲ್ಗೊಂಡಿದ್ದ ಜನಸಮೂಹ

## ಈಶ್ವರಪ್ಪಗೆ ಅನ್ಯಾಯ: ಯತ್ನಾಳ

ಪ್ರಜಾವಾಣಿ ವಾರ್ತೆ  
ಜಮಖಂಡಿ (ಬಾಗಲಕೋಟೆ ಜಿಲ್ಲೆ): 'ಮಾಜಿ ಉಪಮುಖ್ಯ ಮಂತ್ರಿ ಕೆ.ಎಸ್. ಈಶ್ವರಪ್ಪನವರಿಗೆ ಬಿಜೆಪಿಯಲ್ಲಿ ಅನ್ಯಾಯವಾಗಿದೆ. ಆ ಅನ್ಯಾಯವನ್ನು ಸರಿಪಡಿಸಿ ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ ಅವರನ್ನು ಮತ್ತೆ ಬಿಜೆಪಿಗೆ ಕರೆದುಕೊಂಡು ಹೋಗುತ್ತೇವೆ. ಸಿದ್ಧರಾಮಯ್ಯನವರ ಬಳಿಕ ರಾಜ್ಯದಲ್ಲಿ ಈಶ್ವರಪ್ಪನವರನ್ನು ಮುಖ್ಯಮಂತ್ರಿಯನ್ನಾಗಿ ಮಾಡುತ್ತೇವೆ, ಅವರನ್ನು ಯಾವ ಕಾರಣಕ್ಕೂ ಬಿಟ್ಟು ಕೊಡುವುದಿಲ್ಲ' ಎಂದು ವಿಜಯಪುರ ಶಾಸಕ ಬಸವಗೌಡ ಪಾಟೀಲ ಯತ್ನಾಳ ಹೇಳಿದರು.

## 'ರಾಯಣ್ಣ ಚನ್ನಮ್ಮ ಬ್ರಿಗೇಡ್ ಶೀಪ್'

ವಿಜಯಪುರ: 'ರಾಜ್ಯದಲ್ಲಿ ಹಿಂದುಗಳಿಗೆ ದಲಿತರಿಗೆ, ಬ್ರಾಹ್ಮಣರಿಗೆ ಮತ್ತು ಲಿಂಗಾಯತರಿಗೆ ಅನ್ಯಾಯ ಲಾಗುವುದನ್ನು ತಡೆಯುವ ನಿಟ್ಟಿನಲ್ಲಿ ಶೀಪ್‌ದಲೇ ಆರ್‌ಸಿಬಿ (ರಾಯಣ್ಣ ಚನ್ನಮ್ಮ ಬ್ರಿಗೇಡ್) ಅಸ್ತಿತ್ವಕ್ಕೆ ಬರಲೇಬೇಕು ಎಂದು ಮಾಜಿ ಉಪ ಮುಖ್ಯಮಂತ್ರಿ ಕೆ.ಎಸ್.ಈಶ್ವರಪ್ಪ ಹೇಳಿದರು. 'ಕೂಡಲೇ ಹೇಳುವ ಪಂಚಮಸಾಲಿ ಪೀಠದ ಬಸವಯ್ಯ ಮೈತ್ಯಂಜಯ ಮತ್ತು ಬಸವಗೌಡ ಕೂಡಲೇ ಯತ್ನಾಳ ಸೇರಿ ಆರ್‌ಸಿಬಿ ಸ್ಥಾಪಿಸುವಂತೆ ಸಲಹೆ ನೀಡಿದ್ದಾರೆ. ಈ ಬಗ್ಗೆ ಬೆಂಗಳೂರಿನಿಂದಲೇ ಚರ್ಚಿಸಿ, ಸೂಕ್ತ ತೀರ್ಮಾನ ಕೈಗೊಳ್ಳಲಾಗುವುದು' ಎಂದು ತಿಳಿಸಿದರು.

Table with 2 columns: S.No, Details of the business/industry, and Contact Information. Includes entries for various types of businesses and their registration details.

## ಹರಾಜು: ₹1,500 ಕೋಟಿ ಸಂಗ್ರಹ?

ಬಂದನೇ ಪ್ರಾಣಿಧರ... 1987ರ ರಾಜ್ಯ ಸರ್ಕಾರದ ಆದೇಶದ ಅನ್ವಯ ಇಲಾಖೆಯು 4.206 ಮದ್ಯದಂಗಡಗಳಿಗೆ ಪರವಾನಗಿ ನೀಡಬೇಕಿದೆ. ಈ ಕೋಟಾಡಡಿ 133 ಪರವಾನಗಿ ಕೊಡಲು ಇನ್ನೂ ಬಾಕಿ ಇವೆ. 102 ಪರವಾನಗಿಗಳು ಸ್ಥಗಿತಗೊಂಡಿವೆ. ಹೀಗೆ, ಎಂಎಸ್‌ಐಎಲ್ ಮತ್ತು ಸ್ಥಗಿತ ಗೊಂಡಿರುವ ಸಿಎಂ 2 (ವೈನ್ ಶಾಪ್) ಸೇರಿ ಒಟ್ಟು 506 ಪರವಾನಗಿಗಳನ್ನು ಖಾಸಗಿಯವರಿಗೆ ಹರಾಜು ಹಾಕಲಾಗುವುದು. ಹರಾಜು ಲಾಟರಿ ಮೂಲಕ ನೀಡುವ ಕುರಿತು ಪ್ರಸ್ತಾವವನ್ನು ಸಿದ್ಧಪಡಿಸಲಾಗಿದೆ ಎಂದು ಅವರು ವಿವರಿಸಿದರು.

## ಮೀಸಲಾತಿ: ರಾಜ್ಯಮಟ್ಟದ ವಕೀಲರ ಪರಿಷತ್ ಸಮಾವೇಶ ಅ.15ಕ್ಕೆ ಚರ್ಚೆಗೆ ಸಿ.ಎಂ ಆಹ್ವಾನ

ಪ್ರಜಾವಾಣಿ ವಾರ್ತೆ  
ಬೆಳಗಾವಿ: ಲಿಂಗಾಯತ ಪಂಚಮಸಾಲಿ ಸಮಾಜಕ್ಕೆ 2ಎ ಮೀಸಲಾತಿಗಾಗಿ ಆಗ್ರಹಿಸಿ, ನಗರದಲ್ಲಿ ಭಾನುವಾರ ನಡೆದ ರಾಜ್ಯಮಟ್ಟದ ವಕೀಲರ ಪರಿಷತ್ ಒತ್ತಡಕ್ಕೆ ಮಣಿದ ಮುಖ್ಯಮಂತ್ರಿ ಸಿದ್ಧರಾಮಯ್ಯ ಅಕ್ಟೋಬರ್ 15ರಂದು ಚರ್ಚೆಗೆ ಆಹ್ವಾನಿಸಿದರು. ಕೊಡಲಸಂಗಮದ ಪಂಚಮಸಾಲಿ ಪೀಠಾಧ್ಯಕ್ಷ ಬಸವಯ್ಯ ಮೈತ್ಯಂಜಯ ಮತ್ತು ಬಸವಗೌಡ ಅಖಿಲ ಭಾರತ ಲಿಂಗಾಯತ ಪಂಚಮಸಾಲಿ ವಕೀಲರ ಪರಿಷತ್, ನ್ಯಾಯಪೀಠ-ಕೂಡಲಸಂಗಮ, ಜಿಲ್ಲಾ ವಕೀಲರ ಪರಿಷತ್ ಸಹಯೋಗದಲ್ಲಿ ರಾಜ್ಯದ ವಿವಿಧೆಡೆಯಿಂದ ಪಂಚಮಸಾಲಿ ಸಮಾಜದ ವಕೀಲರು ಸಮಾವೇಶ ಗೊಂಡರು. ಇಡೀ ದಿನ ಚರ್ಚೆ ನಡೆಸಿದರು. 'ವಾರದೊಳಗೆ ಭೇಟಿಯಾಗಲು ಮುಖ್ಯಮಂತ್ರಿ ಸಮಯ ನೀಡಬೇಕು, ಇಲ್ಲದಿದ್ದರೆ ಈ ಸ್ಥಳದಿಂದಲೇ ತೀವ್ರ ಹೋರಾಟಕ್ಕೆ ಚಾಲನೆ ನೀಡಲಾಗುವುದು' ಎಂದು ವಕೀಲರು ಪಟ್ಟು ಹಿಡಿದರು. 'ಮೀಸಲಾತಿ ವಿಚಾರವಾಗಿ ಚರ್ಚಿಸಲು ಮುಖ್ಯಮಂತ್ರಿ ಅವರು ಅಕ್ಟೋಬರ್ 15ರಂದು ಸಮಯ ನೀಡಿರುವ ವಿಚಾರವನ್ನು ಜಿಲ್ಲಾಧಿಕಾರಿ ಮೊಮ್ಮುಂಡ್ ರೋಷನ್ ತಿಳಿಸಿದರು. ಇದಕ್ಕೆ ಒಪ್ಪದ ವಕೀಲರು ಸ್ವತಃ ಸಿದ್ಧರಾಮಯ್ಯ ಅವರೇ ಸ್ವಾಮೀಜಿ ಅವರಿಗೆ ಪ್ರೋತ್ಸಾಹ ಮಾಡಿ ತಿಳಿಸಬೇಕು ಎಂದು ಪಟ್ಟು ಹಿಡಿದರು. ಸ್ಥಳದಲ್ಲಿ ಶಾಸಕ ವಿನಯ ಕಲಕರ್ಣಿ ಸಿದ್ಧರಾಮಯ್ಯ ಅವರಿಗೆ ಮೊಟ್ಟಲೆ ಕಲಕರ್ಣಿ ವಿಷಯ ತಿಳಿಸಿದರು. 'ದಸರಾ ಮುಗಿದ ಬಳಿಕ ಎಲ್ಲರೂ ಕುಳಿತು ಮಾತನಾಡೋಣ. ಹೊರಾಟ ಮುಂದುವರಿಸಬೇಕಿ' ಎಂದು ಸಿದ್ಧರಾಮಯ್ಯ ವಕೀಲರ ಪರಿಷತ್‌ನಲ್ಲಿ ಪಂಚಮಸಾಲಿ ಸಮಾಜದ ವಕೀಲರು ಆವಾರ ಸಂಖ್ಯೆಯಲ್ಲಿ ಪಾಲ್ಗೊಂಡರು ಪ್ರಜಾವಾಣಿ ಚಿತ್ರ

## ನಗರಸಭೆ ವ್ಯಾಪ್ತಿಯಲ್ಲಿದ್ದರೂ ರಸ್ತೆ ವ್ಯವಸ್ಥೆ ಇಲ್ಲದ ಗುಡ್ಡಕಟ್ಟು ಗ್ರಾಮ ಕೋಲಿಗೆ ಶವ ಕಟ್ಟಿ ಸಾಗಿಸಿದರು

ಪ್ರಜಾವಾಣಿ ವಾರ್ತೆ  
ಕಾರವಾರ: ನಗರಸಭೆ ವ್ಯಾಪ್ತಿಯಲ್ಲೇ ಇದ್ದರೂ ರಸ್ತೆ ವ್ಯವಸ್ಥೆ ಹೊಂದಿದ್ದ ಗುಡ್ಡಕಟ್ಟು ಗ್ರಾಮದ ವ್ಯಕ್ತಿ ಯೊಬ್ಬರು ಮೃತಪಟ್ಟಿದ್ದರಿಂದ ಅವರ ಶವವನ್ನು ಭಾನುವಾರ ಗ್ರಾಮಸ್ಥರು ಮರದ ಕೋಲಿಗೆ ಕಟ್ಟಿ ಐದು ಕಿ.ಮೀ ದೂರದವರೆಗೆ ಹೊತ್ತು ಸಾಗಿಸಿದರು. ಗ್ರಾಮದ ರಾಮಾ ಮನ್ಯಾ ಗೌಡ (60) ಶನಿವಾರ ತಡರಾತ್ರಿ ಹೃದಯಾಘಾತಕ್ಕೆ ಒಳಗಾಗಿದ್ದರು. ಅವರನ್ನು ಜಿಲ್ಲಾಸ್ಪತ್ರಿಗೆ ಹೊತ್ತುಕೊಂಡು ಕರೆತರಲಾಗಿತ್ತು. ಆಸ್ಪತ್ರೆ ತರುವಷ್ಟರಲ್ಲೇ ಅವರು ಮೃತಪಟ್ಟಿದ್ದರಿಂದ ಆಂಬುಲೆನ್ಸ್ ಮೂಲಕ ಮೃತದೇಹವನ್ನು ನಗರದ ಹೊರವಲಯದ ಜನರಾಜೇಂದ್ರಪುರಕ್ಕೆ ತರಲಾಯಿತು. ಅಲ್ಲಿದ್ದ ಗುಡ್ಡ ಬಲಿವು ವ್ಯವಸ್ಥಿತ ರಸ್ತೆ ಇಲ್ಲದ್ದರಿಂದ ಶವವನ್ನು ಅಲ್ಲಿಯೇ ಇಡಿಸಿ ವಾಹನ ಮರಳಿತು.

ಕಲಬುರಗಿ: ಕಲ್ಯಾಣ ಕರ್ನಾಟಕ ಉತ್ಪಾದಕ ಸಂಘದ 371 (ಬಿ) ದಶಕದ ಸಂಸ್ಥಮದ ವೇಳೆ ಕಲ್ಯಾಣ ಕರ್ನಾಟಕ ರಸ್ತೆ ವಸ್ತು ಚಂದ್ರಕಾಂತ ಬೆನ್ನಿ ವಸ್ತು ಕೇಳಬೇಕು' ಎಂದು ಪತ್ರಕರ್ತ ಚಂದ್ರಕಾಂತ ವಸ್ತು ಅವರು ಪತ್ರದ ಮೂಲಕ ಕೆಕೆಆರ್‌ಟಿಗೆ ತಾಕೀತು ಮಾಡಿದ್ದಾರೆ. 'ಈಚೆಗೆ ನಗರದ ಕೆಂದ್ರ ಬಸ್ ನಿಲ್ದಾಣದಲ್ಲಿ ಲೆಟರ್‌ಕರ ಪರಿಚಯದ ಛಾಯಾಚಿತ್ರ ಪ್ರದರ್ಶನ ಆಯೋಜಿಸಿತ್ತು. ಕಲಬುರಗಿ: ಕಲ್ಯಾಣ ಕರ್ನಾಟಕ ಉತ್ಪಾದಕ ಸಂಘದ 371 (ಬಿ) ದಶಕದ ಸಂಸ್ಥಮದ ವೇಳೆ ಕಲ್ಯಾಣ ಕರ್ನಾಟಕ ರಸ್ತೆ ವಸ್ತು ಚಂದ್ರಕಾಂತ ಬೆನ್ನಿ ವಸ್ತು ಕೇಳಬೇಕು' ಎಂದು ಪತ್ರಕರ್ತ ಚಂದ್ರಕಾಂತ ವಸ್ತು ಅವರು ಪತ್ರದ ಮೂಲಕ ಕೆಕೆಆರ್‌ಟಿಗೆ ತಾಕೀತು ಮಾಡಿದ್ದಾರೆ. 'ಈಚೆಗೆ ನಗರದ ಕೆಂದ್ರ ಬಸ್ ನಿಲ್ದಾಣದಲ್ಲಿ ಲೆಟರ್‌ಕರ ಪರಿಚಯದ ಛಾಯಾಚಿತ್ರ ಪ್ರದರ್ಶನ ಆಯೋಜಿಸಿತ್ತು. ಕಲಬುರಗಿ: ಕಲ್ಯಾಣ ಕರ್ನಾಟಕ ಉತ್ಪಾದಕ ಸಂಘದ 371 (ಬಿ) ದಶಕದ ಸಂಸ್ಥಮದ ವೇಳೆ ಕಲ್ಯಾಣ ಕರ್ನಾಟಕ ರಸ್ತೆ ವಸ್ತು ಚಂದ್ರಕಾಂತ ಬೆನ್ನಿ ವಸ್ತು ಕೇಳಬೇಕು' ಎಂದು ಪತ್ರಕರ್ತ ಚಂದ್ರಕಾಂತ ವಸ್ತು ಅವರು ಪತ್ರದ ಮೂಲಕ ಕೆಕೆಆರ್‌ಟಿಗೆ ತಾಕೀತು ಮಾಡಿದ್ದಾರೆ. 'ಈಚೆಗೆ ನಗರದ ಕೆಂದ್ರ ಬಸ್ ನಿಲ್ದಾಣದಲ್ಲಿ ಲೆಟರ್‌ಕರ ಪರಿಚಯದ ಛಾಯಾಚಿತ್ರ ಪ್ರದರ್ಶನ ಆಯೋಜಿಸಿತ್ತು.

ರಾಷ್ಟ್ರೀಯ ಕಂಪನಿ ಕಾನೂನು ನ್ಯಾಯಾಧಿಕಾರಿ (NCLT) ಬೆಂಗಳೂರು 17ನೇ ಸೆಪ್ಟೆಂಬರ್ 2024 ದಿನಾಂಕದ ಆದೇಶದ ಮೂಲಕ ಕಾರ್ಪೊರೇಟ್ ಸರ್ವಿಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಮತ್ತು ಕಾರ್ಪೊರೇಟ್ ಸರ್ವಿಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ನಡುವಿನ ವಿವಾದವನ್ನು ಮುಂದುವರಿಸುವುದನ್ನು ತಡೆಗಟ್ಟಲು ಆದೇಶಿಸಿದೆ ಮತ್ತು ಈ ಕೆಳಗೆ ಸಹಿ ಮಾಡಿರುವವರನ್ನು ಮುಖ್ಯಾಧಿಕಾರಿಗಳಿಗೆ ವ್ಯಕ್ತಿಪತ್ರವನ್ನು ನೀಡಲಾಗಿದೆ ಎಂದು ಈ ಮೂಲಕ ಸೂಚನೆ ನೀಡಲಾಗಿದೆ. (ಆಡಳಿತ ಸ್ಥಳೀಯ ದಿನಾಂಕ 20ನೇ ಸೆಪ್ಟೆಂಬರ್ 2024).

